

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL
CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.750/9/HDB/2019
NAME OF THE COMPANY	NSL Mining Resources India Pvt Ltd
NAME OF THE PETITIONER(S)	Essar Constructions India Ltd
NAME OF THE RESPONDENTS(S)	NSL Mining Resources India Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

No representation on behalf of both sides. Put up the matter on 22.04.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS